

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:1298
ANSWERED ON:13.08.2013
IMPACT ON NUTRIENT BASED SUBSIDY SCHEME
Shekhar Shri Neeraj;Singh Shri Yashvir

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the details of the Nutrient Based Subsidy (NBS) provided by the Government on mixed fertilizers during each of the last three years and the current year, fertilizer-wise;
- (b) whether the profit earned on account of the said subsidy has been reaped by fertilizers companies and has not accrued to the farmers;
- (c) if so, the reasons therefor and the reaction of the Government thereto;
- (d) whether the Government proposes to review the existing policy to protect the interests of the farmers; and
- (e) if not, the reasons therefor and the corrective measures taken by the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CHEMICALS & FERTILIZERS AND MINISTER OF STATE (I/C) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SRIKANT KUMAR JENA)

(a) to (e): No subsidy on mixed fertilizers is provided by Government. However, manufacturers of mixture and customized fertilizers are eligible to source subsidized Phosphatic and Potassic (P&K) fertilizers from the manufacturer/importers after their receipt in the districts as inputs for manufacturing mixture and customized fertilizers for agricultural purpose. The respective State Governments monitor the activities of manufacturers of mixture and customized fertilizers.